

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 557 OF 2019 IN
DFR NO. 1351 OF 2019

Dated: 9th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Global Energy Private Limited

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr....Respondent(s)

Counsel for the Appellant (s): Mr. Lakshyajit Singh

Mr. Hemant Singh

Counsel for the Respondent (s): ---

ORDER

Issue notice to the Respondents returnable on 23.04.2019. Dasti, in addition, is also permitted.

List the matter on **23.04.2019**.

(Ravindra Kumar Verma)
Technical Member

vt/ss

(Justice N.K. Patil)
Judicial Member